

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No.2**

**New IA/5631/ND/2022 IN IB/2503/ND/2019**

**IN THE MATTER OF:**

Ambrane India Pvt Ltd.	...	Applicant
Versus		
MKMG Jewel Developers Pvt Ltd.	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 18.11.2022**

**Coram:**

**Mr. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Durga Das Agrawal, RP in person  
For the Respondent :

**ORDER**

**New IA/5631/ND/2022**

Heard the submissions made by the Resolution Professional in person. This is status report and the same is taken on record with all just exceptions. Place it with the main file for further reference.

IA No. 5631/2022 stands disposed of.

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**DR. BINOD KUMAR SINHA,  
MEMBER (TECHNICAL)**

-sd-

**P.S.N. PRASAD,  
MEMBER (JUDICIAL)**